

Corp'n did not give us enough garbage trucks: Contractor

EXPRESS NEWS SERVICE @ Madurai

DESPITE repeated claims of improvement by authorities, sanitation concerns remain visible across Madurai city with public places being used as a dumping space for residents. While residents and corporation officials hold the contractor responsible for failing to maintain sanitation standards, agency workers however cite operational challenges hindering their work.



Garbage dumped along a road in Madurai city | K K SUNDAR

The contract workers allege that there is a shortage of compactor vehicles for collecting waste. A company representative from Ourland agency said the corporation had provided only 11 compactor vehicles against the promised 40, affecting transportation of collected waste. The agency also said the proposed transit centres at Thathaneri and Kochadai would help improve waste movement and disposal once they become operational. However, corporation officials maintained that several compactor vehicles could not be deployed due to me-

chanical faults. Another added problem is the city corporation removing public bins at Avaniyapuram, Padma Theatre, Villapuram, and other places, forcing the residents to dump garbage at roadside corners and vacant spaces.

"In many areas, residents resort to open dumping, which the corporation only clears the next morning. The corporation could at least reinstall bins that were removed to prevent open dumping," said K Saravanan, a resident.

Rail coach restaurant opened at Rameswaram station

EXPRESS NEWS SERVICE @ Madurai

THE first rail coach restaurant in the Madurai Division of Southern Railway was inaugurated at the Rameswaram railway station on Friday by DRM Om Prakash Meena.

Speaking to the media, the DRM said the facility was aimed at providing quality food at reasonable prices to passengers and pilgrims visiting Rameswaram. He added that maintaining the standards of the

restaurant would be a priority. "This is the first rail coach restaurant in the Madurai Division. It will benefit passengers and pilgrims arriving at Rameswaram. We will provide good quality food at reasonable prices," he said.

Responding to queries, the DRM said plans were underway to introduce similar coach restaurants at other stations in the division, including Kovilpatti, Tiruchendur and Palani. The functioning of the Rameswar-



Interior of newly inaugurated railway coach restaurant in Rameswaram | EXPRESS

am facility would be monitored before expanding the initiative to other locations. Meanwhile, on the ongoing redevelopment works at Rameswaram railway station, Meena said the project was expected to be completed by July-end or August. On resumption of train services between Rameswaram and Chennai, he said the decision would be taken by the Railway Board and the division was ready to operate the service once an announcement was made.

Spot admission for 103 students at grievance camp

EXPRESS NEWS SERVICE @ Madurai

ALL 103 students got spot admission in government arts and science colleges, government polytechnics and government ITIs at a grievance camp held at the Collectorate on Friday. The camp was organised by the district administration as part of efforts to achieve 100% Gross Enrolment Ratio in higher education. A majority of the 262 students who attended the camp was from government schools.

The camp targeted students who have not yet applied for higher education and those requiring assistance, including students who have lost both parents, single-parent students without financial support, students with disabilities.

Speaking to TNIE, S Santheeswari, a differently abled student from Government Higher Secondary School, Thiruvathavur, said that although she scored 389 out of 600 in the Class 12 public examination, she was uncertain about continuing her education due to her family's poor financial condition. (Read full story on www.newindianexpress.com)

EXPRESS READ

Rajasthan youth held for possessing 300 kg ganja

DINDIGUL: Police seized 300 kg of banned gutka products hidden in a car and arrested a 23-year-old Rajasthan youth during a vehicle check near Thadikombu on Thursday. During an inspection, police intercepted Mukesh Kumar from Rajasthan. Further inquiry revealed that he was attempting to transport banned gutka products for sale from a warehouse located in Roja Nagar. Police searched the warehouse and seized 24 plastic sacks containing around 300 kg of gutka, which had been concealed inside a car. Kumar was arrested but the police have launched a search to trace the warehouse owner, Deepak Kumar, who is absconding. ENS



ELECTRI 'FLYING' VIEW

The Vandiyur kanmoi lit up by bolts of lightning as rain lashed Madurai on Friday evening | K K SUNDAR

Compensation for land delayed, court officials try to seize collectorate property

EXPRESS NEWS SERVICE @ Madurai

TENSION prevailed at the Collectorate on Friday after court officials arrived to seize vehicles and office assets, including cars and computers, over the non-payment of compensation for land acquired by the National Highways Department. Around 2.5 acres belonging

to Arulmigu Pillayaripatti Karpaga Vinayagar Nagarathar Trust, located in Uthangudi, was acquired by the National Highways Department in 2004.

As compensation for the acquired land had not been paid until 2022, petitioner Lakshmana Chettiar filed a case in the Additional District Court, Madurai, seeking payment of dues

amounting to ₹2.42 crore.

The court subsequently directed the Madurai District Collector, the District Revenue Officer of the National Highways Land Acquisition Wing, and the National Highways Land Acquisition Officer to pay compensation to the petitioner. Despite the court order, the authorities allegedly failed to disburse the compensation

amount, which has now risen to around ₹3.5 cr.

Acting on the court's direction, the petitioner, accompanied by lawyers and court staff, arrived at the Collectorate to initiate seizure proceedings. The list of assets marked for seizure included the District Collector's car, 13 vehicles, 100 computers, 20 laptops, 200 bureaux, 200 chairs, along with

Xerox machines, printers, and air conditioners.

Since the District Collector's official vehicle had already been moved, seizure notices were pasted on vehicles belonging to officials, including the District Revenue Officer of the National Highways Land Acquisition Division and the Revenue Divisional Officer. Court officials then moved to

seize office equipment, including computers. However, following talks between District Collector P Akash and the petitioner's side, the Collector sought one month's time to settle the issue.

Following the assurance, the seizure proceedings were temporarily withdrawn, and the petitioner along with the legal team left the premises. ENS

Environmental nod sought for desilting Vaigai dam

MADURAI: The WRD department has submitted proposal to the state government seeking environment clearance to carry out the long pending Vaigai dam desilting work. Official sources said the department has initiated steps to remove accumulated silt from the reservoir. The proposal is aimed at restoring the original capacity of the reservoir. According to sources, the department has sought State Environmental Impact Assessment Authority (SEIAA) to obtain environmental clearance for the proposed desilting work at the Vaigai dam. ENS

UTKAL UNIVERSITY
VANI VIHAR, BHUBANESWAR, ODISHA, PIN - 751004
CORRIGENDUM
No. Estt./I/041-C(Vol-IV)/6800/2026 Dated: 18.06.2026
In continuation of this Advertisement No.: 5791, Dated: 18.05.2026 for the Post of Assistant Professor, No.: 5792, Dated: 18.05.2026 for the Post of Associate Professor and No.: 5793, Dated: 18.05.2026 for the Post of Professor, the closing date for online submission of application form in HIMS portal is hereby extended from 20.06.2026 to 29.06.2026. Accordingly, the closing date of receiving the hard copy of the application along with required documents through Speed Post is extended from 29.06.2026 to 10.07.2026. All other terms and conditions mentioned in the above Advertisements remain unchanged.
By Orders of the Vice Chancellor
Sd/- Registrar, Utkal University

KONKAN RAILWAY CORPORATION LIMITED
(A Government of India Undertaking)
E-TENDER NOTICE
Divisional Electrical Engineer, (Coord.), Konkan Railway Corporation Limited, Madgaon invite Sealed Bids are invited from experienced contractors for **Annual Maintenance Contract for lighting arrangements provided for tunnels, stations, platforms, approach roads, circulating area and service buildings, etc. between Pernem to Loliem stations under Karwar region on Konkan Railway route in the state of Goa.** E-Tender No.: KR-KW-EL-AMC-T-11-2026, Date: 19.06.2026. Cost of work: Rs.158.77 lakh (excluding GST) for two years. Last Date & Time for Submission of Bid: 03.07.2026 at 15:00 hrs. For further details please visit: www.ireps.gov.in

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
For the Attention of the Stakeholders of **POMMYS GARMENTS (INDIA) LIMITED (UNDER LIQUIDATION)**

S.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	POMMYS GARMENTS (INDIA) LIMITED
2.	Date of Incorporation of Corporate Debtor	03.12.2009
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101TN2009PLC073775
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	5/13-B, Pommys Nagar, Seithur Road, Dhalavaipuram, Virudhunagar-626 188
6.	Date of Closure of Insolvency Resolution Process	08.02.2026
7.	Liquidation Commencement Date of Corporate Debtor	05.06.2026 (Rectified on 12.06.2026 & Uploaded on 17.06.2026)
8.	Name and Registration Number of the insolvency professional Acting as liquidator	Sridevi Sundari G - IBB/IPA-002/IP-N00921/2019-2020/12983
9.	Address and E-mail of the liquidator as Registered with the board	Q-504, Casagrand Firstcity, Cheran Nagar, Perumbakkam, Chennai-600 100. E-Mail: sridevisundariip@gmail.com
10.	Address and E-mail to be used for correspondence with the liquidator	Law Chambers, No.359, 1st Floor, Hospital Road, Indraprastha Nagar, Perumbakkam, Chennai-100. E-Mail: pommys.liquidation@gmail.com
11.	Last date for submission of claims	17.07.2026

Notice is hereby given that the National Company Law Tribunal, Division Bench, Court - II Chennai has ordered the commencement of liquidation of the **Pommys Garments (India) Limited on 05.06.2026** (Rectified Order uploaded on 17.06.2026).
The stakeholders of **Pommys Garments (India) Limited** are hereby called upon to submit their claims with proof on or before **17.07.2026** to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
Place: 20.06.2026 Name and Signature of Liquidator
Date : Chennai Sridevi Sundari G

महाराष्ट्र रेल इन्फ्रास्ट्रक्चर डेवेलपमेंट कॉर्पोरेशन लिमिटेड
MAHARASHTRA RAIL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED
(महाराष्ट्र शासन आणि रेल्वे मंत्रालय यांचा संयुक्त उपक्रम)
(A Joint Venture of Govt. of Maharashtra and Ministry of Railways)
२ रा मजला, होचस्ट हाऊस, नरीमन पॉइंट, मुंबई - ४०० ०२१
(2nd Floor, Hoehst House, Nariman Point, Mumbai - 400 021)
NOTICE INVITING E-TENDER
MRIDC/PROJ/e-TENDER/EW/2026/279
Name of Work: Balance work for Construction of civil works i.e. Earthwork, blanketing, Major & minor bridges, Wildlife Mitigation Structures, Road Under Bridges (RUB)/ Limited Height Subway (LHS), retaining walls, drains, ground improvement works, cement concrete lining, cross drainage works, relocation of existing roads & utilities, Providing & fixing of Over Head Equipment mast etc. including, all Chord lines, shunting, Isolations/sand hump/cross overs etc. in all the station yards in connection with Gauge Conversion Work between Itwari and Nagbhir Section in Nagpur Division of South East Central Railway. Estimated Cost: Rs. 86,39,24,858/-, Completion Period: 240 Days. Last Date and Time for Submission of Bid: 21/07/2026 upto 15:00 hrs. Interested bidders who wish to participate should visit MRIDC's official website www.maharail.com or e-bidding portal www.tenderwizard.in/ MAHARAIL to bid their offer. Any Addendum / Corrigendum to this notice will be uploaded on the above-mentioned websites only.
Managing Director
MRIDC

Bank of Baroda
Recruitment of Professionals on Fixed Term Employment Basis for Information Technology Department in Bank of Baroda
Bank of Baroda, one of India's largest Banks is looking for Professionals on Fixed Term Employment basis for various senior positions in the Bank's Information Technology Department:

S No	Positions	Vacancies
1	Vice President: Head-AI	1
2	Vice President: Head Platform Engineering	1
3	Dy. Vice President: Dy. Head Cloud CoE (Centre of Excellence)	1
4	Dy. Vice President: Dy. Head IT Infrastructure	1
5	Dy. Vice President : Dy. Head Platform Engineering	1
	Total	5

Eligibility criteria (age, qualification & experience) and other details are available in the respective detailed advertisement on Bank's website. Interested candidates are advised to visit the Bank's website <https://bankofbaroda.bank.in> → Career Page → Current Opportunities → Advt No. BOB/HRM/REC/ADVT/2026/12
Candidates are advised to go through the detailed advertisements, ensuring their eligibility & other details before applying and remitting fees.
Any addendum/ corrigendum/ modification shall be notified only on the Bank's website.
Date for filling Online Application: 20.06.2026 to 10.07.2026 (23:59 hours).
Place: Mumbai Date: 20.06.2026 Chief General Manager (HRM & Marketing)

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